

Ancient Monuments in Orissa

422. Shri Panigrahi: Will the Minister of Education and Scientific Research be pleased to state:

(a) the progress made in the work of giving chemical treatment to the Lingaraj Temple in Bhubaneswar;

(b) the number of ancient monuments which have been given chemical treatment in Orissa so far;

(c) the expenditure incurred so far on this account in the State;

(d) whether there is any provision for special repair to the ancient monuments in Orissa;

(e) if so, in how many cases special repairs have been undertaken for the preservation of ancient monuments in Orissa during the period from 1952 to 1957; and

(f) the expenditure incurred so far for carrying out special repairs of ancient monuments in Orissa?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Two-thirds of the chemical work in the Lingaraja Temple in Bhubaneswar has been completed.

(b) Five.

(c) Rs. 20,300 during the last four years.

(d) Yes, Sir.

(e) Eighteen.

(f) Rs. 82,525 during the last four years.

All India Bar Council

423. Shri Raghunath Singh: Will the Minister of Law be pleased to refer to the reply given to unstarred Question No. 975 on the 17th December, 1956 and state whether Government have since decided to establish an All India Bar Council?

The Minister of Law (Shri A. K. Sen): The matter is still under consideration.

Backward Classes Commission Report

425. Shri Sanganna: Will the Minister of Education be pleased to state:

(a) whether the recommendations of the Backward Classes Commission so far as they relate to education have been programmed for implementation by the State Governments during the Second Five Year Plan; and

(b) if so, with what results?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). The recommendations of the Backward Classes Commission in so far as they relate to education were brought to the notice of the State Governments, and they have been advised to give special consideration to the needs of these Classes in the implementation of their schemes under the Plan. The reactions of the State Governments are awaited.

Accident in Rourkela Project Area

426. Shri Sanganna: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that an accident resulting in the death of 2 labourers and serious injury to 3 labourers occurred on 20th March, 1957 in the drainage system laid in the township of the Rourkela project;

(b) if so, whether any enquiry was ordered; and

(c) if so, with what results?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) An accident took place on the 18th March, 1957 while a sewerage line was being laid in the Rourkela township. It resulted in 5 labourers being trapped, one of whom unfortunately died on the spot and four others received injuries.

(b) Yes, the Hindustan Steel (Private) Limited set up a departmental committee to enquire into the accident.